

1	2	3	4
Fiscal Year 1987 :			
1.	Equatorial Guinea	5.1	IDA
2.	Malawi	27.0	IDA
3.	Niger	18.4	IDA
4.	Oman	13.8	IBRD
5.	Pakistan	145.0	IDA
6.	Senegal	12.0	IDA
7.	Yemen Arab Republic	10.4	IDA

FISCAL YEAR : The World Bank's Fiscal Year is from 1st July to 30th June.

The Bank's Fiscal Year 1987 is from 1-7-86 to 30-6-87.

Public Auction of Scindia Ships

1261. SHRI K.S. RAO : Will the Minister of FINANCE be pleased to state :

(a) whether Scindia Ship failed to get any bidding at the public auction held in Bombay recently;

(b) if so, the reasons therefor;

(c) the details of the ships offered for auction;

(d) whether the Shipping Corporation India which had decided to participate in the bids with-draw from the auction; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (e) Five non-serviceable ships of Scindia Steam Navigation Company Ltd. namely, Jalaputra, Jalajaya, Jala-mokambi, Jala-mohan and Jalamoti, all of which are mortgaged to Government of India, were put up for auction on 19th October, 1987 by the Receiver of the Company. Certain Shipping companies, including Shipping Corporation of India which evinced interest in the auction, are reported not to have made any bids as maritime liens on these ships were not quantifiable and the indemnity offered by the Receiver against such maritime liens extended only to the amount

of the sale proceeds in respect of that particular vessel.

Arrest of Scindia Vessel Jala Yamuna

1262. SHRI SAMBHAJIRAO KAKADE : Will the Minister of FINANCE be pleased to state :

(a) whether Scindia Vessel 'Jala Yamuna' was arrested at Flushing Roads, Netherlands by Indian seafarers;

(b) if so, the reasons, therefor;

(c) whether a Court of Middelburg in Netherlands has ordered to sell the ship by public auction on 9 September, 1987;

(d) whether the Ambassador/Consul in Netherlands had any information about this sale and subsequently informed the Government of India; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (d) Scindia's vessel 'Jala Yamuna' was got arrested on 25-2-1987 at Flushing Roads, Netherlands through the Court at Middleburg, Netherlands, by some creditors of Scindia Steam Navigation Company Ltd. for non-payment of their dues in respect of stores, supplies, etc. Later the International Federation of Trade Unions, representing the ship crew, also got itself impleaded in the Court case at Middleburg.

(c) to (e) The Indian Embassy in Netherlands has kept Government informed regarding developments/happenings relating to the arrest and auction of the vessel. The vessel in question has since been sold by public auction on 9-9-1987.

12.00 hrs.

[English]

SHRI BASUDEB ACHARIA (Bankura) :
Sir.

MR. SPEAKER : Have you got any Point of Order ?

SHRI BASUDEB ACHARIA : No, I have written a letter to you to-day.

MR. SPEAKER : I will look into that. How do I know....

SHRI BASUDEB ACHARIA : Allow me to say. This is a very important matter.

MR. SPEAKER : I will read the letter first and then you are welcome to discuss it.

SHRI BASUDEB ACHARIA : Please allow me to submit.

MR. SPEAKER : What is the rule ?

SHRI BASUDEB ACHARIA : In fact the Prime Minister represents the country when he visits a foreign country and not the party to which he belongs. While addressing....

MR. SPEAKER : Not allowed.

SHRI BASUDEB ACHARIA : Why not ? Why are you not allowing me ? This is a very important matter.

MR. SPEAKER : I am not contesting it.

(Interruptions)**

MR. SPEAKER : Not allowed. Mr. Acharia, I am not contesting the seriousness of the matter. I do not know why can't

you follow this simple things ? First I want to read the letter. Under what rule can I allow you now ?

(Interruptions)**

MR. SPEAKER : Not allowed.

(Interruptions)**

MR. SPEAKER : I do not know. I have not read anything. How can I reply ?

I have not allowed you.

SHRI BASUDEB ACHARIA : Let me submit....

MR. SPEAKER : Not like this. There is no rule under which you can submit like this.

SHRI BASUDEB ACHARIA : It has been circulated to us, to all the Members.

MR. SPEAKER : This is something I have not gone through. First I want time to read it.

SHRI BASUDEB ACHARIA : First you hear me. Why not ?

MR. SPEAKER : I will not, because there is no rule under which you can submit like this. There is no rule. If you want to create your own rule then it is something else.

(Interruptions)

SHRI BASUDEB ACHARIA : Can the Prime Minister say....

MR. SPEAKER : Nothing doing. That is my decision. You can come to me. Let me have the time to read what you have written to me. What do you want me to talk through my hat ? No, I will not. You can come to me. First I want time. Simple it is. I want time to study what you have written to me. I must know what I am talking about.

(Interruptions)